

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:2390

ANSWERED ON:10.03.2011

CORPORATE SOCIAL RESPONSIBILITY OF OIL COMPANIES

Joshi Shri Mahesh;Ju Dev Shri Dilip Singh;Owaisi Shri Asaduddin;Vinay Kumar Alias Vinnu Shri

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether various public sector oil companies are spending 0.5 to 1% of their net profit on social welfare schemes;
- (b) if so, the details thereof;
- (c) the details of the social welfare works done by various public sector oil companies in various States including Andhra Pradesh and Rajasthan;
- (d) whether the Government proposes to make private oil companies bear the Corporate Social Responsibility (CSR);
- (e) if so, the details thereof; and
- (f) the steps taken or being taken by the Government to ensure that amount sanctioned for the purpose is spend properly?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI R. P. N. Singh)

(a) & (b): As per the guidelines issued by Department of Public Enterprises

(DPE), Public Sector Undertakings (PSUs) are required to spend certain percentage of their Profit After Tax (PAT) on Corporate Social Responsibility (CSR). The amount spent by oil PSUs on CSR during 2009-10 is given below:-

S.No	Name of PSU	Expenditure on CSR	%age of previous year's Profit After Tax
	(Rs in Crore)		

1	Oil & Natural Gas Corporation (ONGC)	268.80	1.67
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2	Oil India Limited (OIL)	24.12	1.12
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3	Indian Oil Corporation Limited (IOCL)	46.85	1.59
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4	Bharat Petroleum Corporation Limited (BPCL)	14.79	2.01
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5	Hindustan Petroleum Corporation Limited (HPCL)	13.84	2.40
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(c): The Oil PSUs are working in following sectors under the Corporate Social Responsibility in various states including Andhra Pradesh and Rajasthan:

1. Education including adult education and computer education
2. Health
3. Environment
4. Sports
5. Rural Development
6. Development of infrastructure/roads and bridges
- 7 Conservation and development of monuments
8. Drinking water
9. Common LPG kitchen facilities
10. Release of one time grant to Below Poverty Line families in the rural areas for release of new LPG connection under Rajiv Gandhi Grameen LPG Vitaran Yojana
11. Hospital facilities
12. Relief and rescue works during natural calamities
13. Women empowerment
14. School facilities
15. Vocational training to youths
16. Training to women in income generation activities
17. Scholarship to meritorious students
18. Noon feeding facilities to school children
19. Sanitation
20. Other community development project identified in consultation with local authorities.

State-wise details of works undertaken by the oil PSUs under CSR are available with Director (HR) of the concerned oil PSUs.

(d): No, Madam.

(e): Does not arise.

(f): CSR activities are part of the Memorandum of Understanding (MOU) signed between the Ministry and Oil PSUs. It is one of the parameters to measure their performance, which is reviewed every quarter.